

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
OA NO. 458 of 2005

1/26.7.05

Anish Kumar

Applicant

Versus

The Union of India and others

Respondents

ORDER

Mantreshsar Jha, Member[A]:-

None for the applicant even though Shri A.A. Khan, learned Standing Counsel appears for the respondents. From perusal of office note, it appears that the applicant has not removed the defects pointed out repeatedly by the Registry in spite of several opportunities granted to the applicant.

2. In view of above, the case is dismissed as infructuous..


[S. Srivastava] MJ


[M. Jha] MA

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